

NOTICE

Oath taking Ceremony of Hon'ble Shri Alok Srivastava, as Technical Member in the National Company Law Appellate Tribunal (NCLAT) will be held at **01:30 P.M. on 14th February, 2020 in the Court of Hon'ble Chairperson, National Company Law Appellate Tribunal (NCLAT), 2nd Floor, Mahanagar Doorsanchar Sadan (M.T.N.L Building), 9, C.G.O Complex, Lodhi Road, New Delhi-11003**. Learned Senior Advocates, Advocates and other professionals are cordially invited.

By Order

-sd/-
(Registrar)
NCLAT

In absence of Hon'ble Chairperson all mentioning of Fresh cases/ urgent listing/ listing of I. A's etc. be made before Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial).

By the order of Hon'ble Chairperson

-sd/-
Registrar

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 13.02.2020 (THURSDAY)

COURT - II

10:30 AM

In the court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 409 of 2019	Indo Alusys Industries Ltd. Vs. SMW Metal Pvt. Ltd.	Rohit Krishan Naagpal	P. Nagesh-R1

For Orders (Fixing date of Hearing)

2.	Comp. App. (AT) (Ins) No. 391 of 2019 Part Heard	IDBI Bank Ltd. Vs. Ajay Joshi Resolution Professional for the Corporate Debtor & Ors. With	Sidhartha Barua	Roopali Singh- R2&3 Sneha Janakiraman-COC Anannya Ghosh- RP
3.	Comp. App. (AT) (Ins) No. 492 of 2019 Part Heard	Gail India Ltd. Vs. Ajay Joshi & Ors. RP of Alok Industries	Nishant Awana	Roopali Singh- R2&3 Sneha Janakiraman-COC

For Admission (Fresh Case)

4.	Comp. App. (AT) (Ins) No. 161 of 2020	Bhobinder Singh Hundal & Ors. Vs. Narottambhai Somabhai Patel & Anr.	Hingorani	
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For Admission (After Notice)

5.	Comp. App (AT) (Ins) No. 1119 of 2019	Rupesh Kumar Gupta Vs. Punjab National Bank & Anr.	Shyam Agarwal	Pulkit Goyal-R1 Diksha Goyal-R2
6.	Comp. App. (AT) (Ins) No. 1128 of 2019	Oyster Steel and Iron Pvt. Ltd. Vs. SMW Metals Pvt. Ltd.	A.K. Vali	Shivam Wadhwa
7.	Comp. App. (AT) (Ins) No. 1176 of 2019	Abba Consultants Pvt. Ltd. Vs. Sandhya Prakash Ltd & Ors. With	Simran Soni	Abhishek Anand
8.	Comp. App. (AT) (Ins) No. 1203 of 2019	Sachin Meena & Ors. Vs. Sandhya Prakash Ltd. & Ors. With	Mahesh Kumar	Abhishek Anand
9.	Comp. App. (AT) (Ins) No. 1219 of 2019	J.M. Financial Asset Reconstruction Company Ltd. Vs. Anil Kumar Tandon & Ors. With	Anushree Kapadia	Vinit Trehan-R4
10.	Comp. App (AT) (Ins) No. 1327 of 2019	Anil Kumar Tandon & Ors. Vs. Sandhya Prakash Ltd & Ors.	Pranay	Poonam Mathur
11.	Comp. App (AT) (Ins) No. 1379 of 2019	Digamber Bhondwe Vs. JM Financial Asset Reconstruction Company.	Sunil Mund	Sonal Jain
12.	Comp. App (AT) (Ins) No. 1462 of 2019	Prakash Kalash Vs. Apeejay Surrendra Park Hotels Ltd. & Anr.	Pawan Kumar Pahwa	Vijay Kandel-R1 Rakesh Wadhwa- R2
13.	Comp. App. (AT) No. 286 of 2019	Brahmagiri Realtors Pvt. Ltd. Vs. Lanco Hills Technology Park Pvt. Ltd. & Ors.	Shekhar G. Devasu	Garima Sharma

After the above or 12:00 Noon, whichever is earlier

For Hearing

14.	Comp. App. (AT) (Ins) No. 596-597 of 2019 Part Heard	MTR Foods Pvt. Ltd. Vs. Ashish Kanodia, RP of the Maiyas Beverages and Food Pvt. Ltd. With	Aishwarya Choudhary	Amit Agrawal-R1 Swapnil Gupta-R2 Kaustav Saha-R4
15.	Comp. App. (AT) (Ins) No. 598-600 of 2019 Part Heard	Peepul Capital Fund III LLC. Vs Ashish Kanodia, RP of the Corporate Debtor & Ors. With	Aakarshan Sahay	Amit Agrawal-R1 Swapnil Gupta-R2 Kaustav Saha-R4
16.	Comp. App. (AT) (Ins) No. 791 of 2019 Part Heard	Shetron Ltd. Vs. Maiyas Beverages and Foods Pvt. Ltd. & Ors.	Priya Pathania	Abhijeet Sinha Atanu Mukherjee

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By Order

-sd/-
Registrar